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**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No. 59/Jodhpur/2012.

Date of decision: **30.05.2012**

HON'BLE Mr. B.K.SINHA, ADMINISTRATIVE MEMBER.

Smt. Swyamjyoti W/o Late Shri Jaideep Gaud D/o Shri Purushottam Kumar Joshi aged 23 years, Resident of 2/A-23, Madhuban Housing Board, Jodhpur (at present applicant is not in service) Her Husband's service was as Stenographer-cum-LDC under the Desert Medical Research Centre, Jodhpur (Raj).

..... Applicant

[By Mr. Vinay Jain, Advocate]

Versus

1. Union of India through the Director General, Indian Council of Medical Research, Ansari Nagar, New Delhi.
2. The Director, Desert Medical Research Centre (DMRC), Indian Council of Medical Research, Ramalingam Swami Bhawan, New Delhi.
3. The Officer-Incharge, Scientist "F", Desert Medicine Research Centre (DMRC), New Pali Road, Jodhpur.

..... Respondents

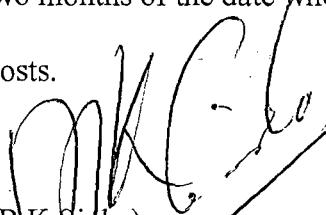
[By Mr. M.S.Godara, Advocate]

ORDER (ORAL)

Heard the learned counsel for the respondents as well as the applicant.

2. In view of the counter affidavit submitted by the respondents, it appears that the application for compassionate appointment is still under active consideration. Hence, the cause of action does not arise sufficiently and the application is premature. It is disposed of with a directive that the case of the applicant be considered against the next vacancy and it should be disposed of within two months of the date when the vacancy so arises.

3. No order as to costs.



(B.K. Sinha)
Administrative Member

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